

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION No. 4653
TO BE ANSWERED ON 20TH MARCH, 2026**

INDIAN MEDICAL REGISTER

4653. DR. SAMBIT PATRA:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has received complaints regarding certain inadequacy of data and inconsistencies in the existing Indian Medical Register;
- (b) if so, the details thereof along with the corrective steps taken by the Government in this regard;
- (c) whether the Government has started to replacing Indian Medical Register with the National Medical Register as mandated by the National Medical Commission Act and if so, the details thereof;
- (d) whether the Government proposes to launch a similar online registry for paramedics and other health professionals; and
- (e) if so, the details thereof along with any time frame and action plan formulated to achieve this objective?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE
(SMT. ANUPRIYA PATEL)**

(a) to (e): The National Medical Register (NMR), mandated under Section 31 of the National Medical Commission (NMC) Act, 2019, has already been launched on 23 August 2024. It has been established to consolidate all state-level registration records into a unified national-level database, providing a centralized platform for verification and oversight of licensed medical practitioners across India.

Further, the National Commission for Allied and Healthcare Professions (NCAHP) launched a portal on 29 October 2024 to enroll allied and healthcare professionals and collect their data nationwide. Additionally, the Indian Nursing Council (INC) implemented the Nursing Registration and Tracking System (NRTS) in March 2017 with the aim of maintaining a database of nurses working across India.
